

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 222/252/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: Titech Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Ms. Lakshmi Gurung, Standing Counsel for I.T. Department			
	Mr. Manish Raj, Company Prosecutor, ROC, Delhi			

ORDER

Ld. Prosecutor for ROC prays for further time to file his report.

To come up on 24th January, 2018. ✓


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(Deepa Krishan)
Member (T)


-S-d-1

(Ina Malhotra)
Member (J)